



2026:AHC:25720-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2207 of 2026

Manoj Singh

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Manu Raj Singh, Nidhi Singh, Prateek Kumar
Counsel for Respondent(s)	:	A.S.G.I., G.A., Rahul Srivastava, Sushant

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners and learned AGA for the State.
2. At the very outset, learned petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it with liberty to file fresh with better particulars.
3. In view of the above, this writ petition is dismissed as withdrawn with the aforesaid liberty.

February 5, 2026
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(Achal Sachdev,J.) (Rajiv Gupta,J.)